

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 14.09.2022

Misc. Application No. 47 of 2022
And
Misc. Application No. 61 of 2022
And
Misc. Application No. 582 of 2022
And
Appeal No. 64 of 2022

Kailash Ramkishan Gupta & Anr. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Mr. Rishabh Parikh, Advocate with Ms. Yugandhara Khanwilkar and Mr. Hitesh Buch, PCS i/b Hitesh Buch & Associates for the Appellant.

Mr. Sumit Rai, Advocate with Mr. Mihir Mody and Mr. Mayur Jaisingh, Advocates i/b K. Ashar & Co. for the Respondent.

ORDER:

1. Adjourned on the request of the learned counsel for the respondent as the learned senior counsel is not available as he is on his legs elsewhere. List on October 11, 2022.

2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to

act on the digitally signed copy of this order. Certified copy of this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala
Presiding Officer

Justice M.T. Joshi
Judicial Member

Ms. Meera Swarup
Technical Member

14.09.2022
msb